

(1) Sadhu Vaswani Mission.:

—2.50 Acres for primary School @ Rs. 5,000/- per acre.

—0.750 acres for Nursery School @ Rs. 5,000/- per acre.

—3.70 acres for Playgrounds @ Rs. 1/- on ground rent basis.

(2) Mount Carmel School Society:—2.42 Acres for Primary School @ Rs. 5,000/- per acre.

कोरवा उर्वरक संयंत्र का पुनः चालू किया जाना

1155. श्री शरद यादव : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार मध्य प्रदेश में कोरवा उर्वरक संयंत्र को पुनः चालू करने का विचार रखती है ; और

(ख) यदि हाँ, तो अब इस पर कुल कितना व्यय होने की संभावना है और पूर्व में इस पर कुल कितना व्यय होने का अनुमान लगाया गया था ?

कृषि मंत्रालय में उर्वरक विभाग में राज्य मंत्री (श्री आर० प्रभू) : (क) जी नहीं। इस समय ऐसा कोई प्रस्ताव नहीं है।

(ख) प्रश्न नहीं उठता।

Statement

*The allocation] lifting of imported edible oils under public distribution system made to/by Assam, Nagaland, Meghalaya Manipur, Tripura, Mizoram, Arunachal Pradesh and Sikkim from July, 1986 to October, 1986 are as under:*

(Qty. in M- tonne)

Sl. No.	Name of States / Union Territories	Month of July, 1986		Month of August, 1986		Month of September, 1986		Month of October, 1986	
		Allocation	Lifting	Allocation	Lifting	Allocation	Lifting	Allocation	Lifting
1	2	3	4	5	6	7	8	9	10
1	Assam	200	10	200	38	200	39	200	58
2	Nagaland	500	200	1000	162	1000	679	1000	358

#### Allocation of edible oil to the State/ Union Territories

1156. SHRI JAGESH DESAI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of edible oil allocated to Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram, Arunachal Pradesh and Sikkim for the months of July, August, September and October, 1986, State-wise;

(b) the quantity of oil which was actually lifted by the respective States and Union Territories;

(c) whether any of the States/ Union Territories have not lifted full quota of oil; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) and (b) A statement showing the allocation and lifting of imported edible oils from July, 1986 to October, 1986 in respect of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram, Arunachal Pradesh and Sikkim is attached. (See below).

(c) Yes, Sir.

(d) The States have not lifted then-full quantities of allocation due to infrastructural constraints.